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Central Administrative Tribunal
Principal Bench

CP No.198/2004 In
OA No.853/2001

New Delhi this the 29th day of June, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Kuldip Singh, Member (J)

Ashok Kumar Rai
S/o Shri Ramji Rai
R/o C-30, Saurabh Vihar
Badarpur, New Delhi.

-Applicant

(By Advocate: Shri Sumit Arora)

Versus

Shri Niranjan Singh
Chief General Manager (South)
Mahanagar Telephone Nigam Limited
Khurshid Lal Bhawan,
Eastern Court, New Delhi.

-Respondents

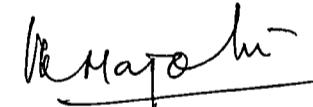
ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel for applicant seeks to withdraw
this CP respondents having passed the detailed and
speaking order. CP is dismissed as withdrawn.


(Kuldip Singh)
Member (J)

cc.


(V.K. Majotra)
Vice Chairman (A)